



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH :: DISPUR

NOTIFICATION

The 4th December, 2018

No. LGL. 167/2018/63.— The following Act of the Assam Legislative Assembly which received the assent of the Governor on **15th November, 2018** is hereby published for general information.

ASSAM ACT NO. XXVII OF 2018

(Received the assent of the Governor on 15th November, 2018)

THE ASSAM INLAND WATER TRANSPORT REGULATORY
AUTHORITY ACT, 2018

